

5

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 327/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES: Padarsh Pharmaceuticals Pvt. Ltd.
V/s.
Health Secure (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

④	ASHISH SURYAVANSHI 1/B MR. PRAVIN SHE WALE FOR RESPONDENT	ADVOCATE	
---	---	----------	--

5	Nurey Chet	Adv. for Petitioner 1/B Law Chambers Siddharth Murat	
---	------------	--	---

ORDER

TCP No. 327/I&BP/NCLT/MB/MAH/2017

Petitioner's Counsel is present whereas no appearance from the side of Corporate Debtor.

For the Petitioner's side has reported that service has been duly effected on the Corporate Debtor, the Petitioner is hereby directed to file proof of service on the next date of hearing.

List this matter for hearing on 06.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)